

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Docket No. 112/GT/2012

Date: 27.2.2013

To,

Executive Director (Commercial),
NTPC Ltd,
Core-7, Scope Complex,
7, Institutional area, Lodhi Road,
New Delhi- 110003

Sir,

Subject: **Docket No. 112/GT/2012**: Petition for revision of tariff of Feroze Gandhi Unchahar TPS Stage II (420 MW) for the period 1.4.2009 to 31.3.2014. [Truing-up]

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by **20.3.2013**:

- a) Justification for variation in actual additional capital expenditure incurred during the period from 2009-10 to 2011-12 and projected additional expenditure claimed during the period 2012-13 and 2013-14 under the respective heads with respect to the additional capital expenditure allowed by the Commission in the order dated 13.7.2012 giving clear reasons for increase or decrease as the case may be.
 - b) Original gross block of Halon system, Voltas make 6.6 kV SF6 circuit breaker and human machine interface (HMI projected to be replaced in the year 2013-14), to be submitted.
2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)